

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:609

ANSWERED ON:24.11.2006

MOBILE COURTS IN RURAL AREAS

Jindal Shri Naveen;Kharventhan Shri Salarapatty Kuppusamy;Singh Shri Chandra Bhushan

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Government proposes to set up Mobile Courts at village level in the country as reported in Dainik Jagran dated August 30, 2006;

(b) if so, the details thereof, state-wise; and

(c) the time by which these Courts are likely to be set up?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI K.VENKATAPATHY)

(a),(b) & (c) The proposal is under consideration of the Government.